

Central Administrative Tribunal  
Principal Bench: New Delhi

OA No.292/96

New Delhi this the 20th day of August 1996.

Hon'ble Mr A.V.Haridasan, Vice Chairman (J)  
Hon'ble Mr K.Muthukumar, Member (A)

Jagmal Singh  
S/o Sh. Chander Singh  
Working as Goods Driver  
Delhi Sarai Rohilla Station  
Northern Railway  
New Delhi.  
and

Ramesh Kumar  
S/o Sh. Jagmal Singh  
C/o Jagmal Singh  
Driver (Goods)  
Delhi Sarai Rohilla Station  
Northern Railway  
New Delhi.  
(By Sh.S.K.Gupta, advocate)

Versus

...Applicants.

Union of India through

1. General Manager  
Northern Railway  
Baroda House  
New Delhi.

2. Divisional Railway Manager  
Bikaner Division  
Northern Railway  
Bikaner, Rajasthan.

...Respondents.

(By Sh. Rajeev Sharma, advocate)

O R D E R (Oral)

The respondents have not filed reply. The reliefs sought in this application are to give a direction to the respondents to consider and dispose of the representation made by the applicants on 26.11.94 for grant of employment assistance on compassionate grounds and to appoint applicant No. 2 on a post commensurate with his qualifications.

2. When the application came for hearing today, learned counsel for the respondents stated that reply could not be filed as he has been informed by the respondents that the representation submitted by the applicant has already been disposed of rejecting the claim of the applicant for compassionate appointment. Learned counsel for the applicants states that a copy of the order rejecting his representation has not been served on him. Under the circumstances, as agreed to by the counsel on either side, the application is disposed of with a direction to the respondents to communicate the applicants the order passed by them on the representation submitted by the applicant on 26.11.94 within a period of 15 days from the date of receipt of this order. If the applicant feels aggrieved by the outcome of the representation, it is open for him to seek appropriate relief in accordance with law.

(6)

  
(K. Muthukumar)  
Member (A)

  
(A.V. Haridasan)  
Vice Chairman (J)

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